

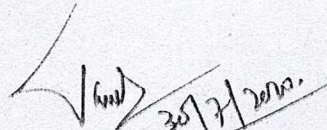
**HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)**

O R D E R

No: 156 Dated: 30/07/2020

On superannuation of Shri Parvaiz Hussain Kachroo, Principal District & Sessions Judge, Anantnag on **31-07-2020**, Shri Khalil Ahmad Chowdhary, Additional District & Sessions Judge, Anantnag shall hold the additional charge of the Court of Principal District & Sessions Judge, Anantnag till further orders.

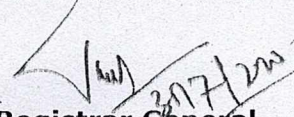
By Order.


(Jawad Ahmad)
Registrar General

No: 3189-96-7GS Dated: 30/07/2020

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Administrative Judge District, Anantnag.
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Judicial, High Court of J&K Jammu/Srinagar.
5. Registrar Rules, High Court of J&K, Srinagar.
...for information.
6. CPC(e-Courts) High Court of J&K, Srinagar for information and with the request to get the same uploaded on the official Website of J&K, High Court for information of all concerned.


Registrar General